

Self appraisal report for Year (2022-23)

Auditor Agency: Hari Prakash(Quality Control of India)

Ministry Name: Ministry of Commerce & Industry

Department Name: Department of Commerce

Public Authority Name: Directorate General of Foreign Trade

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
1	Organisation and Function							
1.1	Particulars of its organisation,functions and duties[Section 4(1)(b)(i)]							
1.1.1	Name and address of the Organization	Fully Met	1.28	1.28	https://www.dgft.gov.in/CP/?opt=dgft-organization	Fully Met	1.28	Available in public domain under About us section of DGFT website: https://www.dgft.gov.in/CP/?opt=dgft-organization
1.1.2	Head of the organization	Fully Met	1.28	1.28	https://www.dgft.gov.in/CP/?opt=dgft-organization	Fully Met	1.28	Director General of Foreign Trade- Available in public domain under About us section of DGFT website: https://www.dgft.gov.in/CP/?opt=dgft-organization

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL //www.dgft.gov.in/CP/?opt=dgft-organization
1.1.3	Vision, Mission and Key objectives	Fully Met	1.28	1.28	https://www.dgft.gov.in/CP/?opt=dgft-organization	Fully Met	1.28	Available in Citizen Charter: https://www.dgft.gov.in/CP/?opt=citizencharter and general details mentioned under: https://www.dgft.gov.in/CP/?opt=dgft-organization
1.1.4	Function and duties	Fully Met	1.28	1.28	https://www.dgft.gov.in/CP/?opt=dgft-organization	Fully Met	1.28	"About DGFT" under link: https://www.dgft.gov.in/CP/?opt=dgft-organization
1.1.5	Organization Chart	Fully Met	1.28	1.28	https://www.dgft.gov.in/CP/?opt=dgft-organization	Fully Met	1.28	"Organisation set-up" under link https://www.dgft.gov.in/CP/?opt=dgft-organization
1.1.6	Any other details-the genesis, inception, formation of the department and the HoDs from time to time as well as the committees/	Fully Met	1.28	1.28	https://www.dgft.gov.in/CP/?opt=dgft-organization	Fully Met	1.28	"About DGFT" under link: https://www.dgft.gov.in/CP/?opt=dgft-organization

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	Commissions constituted from time to time have been dealt				organization			gov.in/CP/?opt=dgft-organization
1.2	Power and duties of its officers and employees[Section 4(1) (b)(ii)]							
1.2.1	Powers and duties of officers (administrative, financial and judicial)	Fully Met	1.54	1.54	https://www.dgft.gov.in/CP/?opt=rti-declaration-information-act	Fully Met	1.54	Available in public domain under "Declaration under Section 4.1.b under Right to Information Act": https://www.dgft.gov.in/CP/?opt=rti-declaration-information-act Sub section- Power and duties of it's officers and employees available under : https://www.dgft.gov.in/CP/?opt=dgft-hq-details
1.2.2	Power and duties of other employees	Fully Met	1.54	1.54	https://www.dgft.gov.in/CP/?opt=rti-declaration-information-act	Fully Met	1.54	https://www.dgft.gov.in/CP/?opt=dgft-hq-details under Power and

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL duties of it's officers and employees available under "Declaration under Section 4.1.b under Right to Information Act": https://www.dgft.gov.in/CP/?opt=rti-declaration-information-act
1.2.3	Rules/ orders under which powers and duty are derived and	Fully Met	1.54	1.54	https://www.dgft.gov.in/CP/?opt=rti-declaration-information-act	Fully Met	1.54	https://www.dgft.gov.in/CP/?opt=dgft-hq-details under Power and duties of it's officers and employees available under "Declaration under Section 4.1.b under Right to Information Act": https://www.dgft.gov.in

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1.2.4	Exercised	Fully Met	1.54	1.54	https://www.dgft.gov.in/CP/?opt=rti-declaration-information-act	Fully Met	1.54	https://www.dgft.gov.in/CP/?opt=dgft-hq-details under Power and duties of it's officers and employees available under "Declaration under Section 4.1.b under Right to Information Act": https://www.dgft.gov.in/CP/?opt=rti-declaration-information-act
1.2.5	Work allocation	Fully Met	1.54	1.54	https://www.dgft.gov.in/CP/?opt=dgft-hq-details	Fully Met	1.54	https://www.dgft.gov.in/CP/?opt=dgft-hq-details
1.3	Procedure followed in decision making process [Section 4(1)(b)(iii)]							
1.3.1	Process of decision making Identify key decision making points	Fully Met	1.54	1.54	https://www.dgft.gov.in/CP/?opt=citizencharter	Fully Met	1.54	https://www.dgft.gov.in/CP/?opt=rti-declaration-information-act

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL on-act
1.3.2	Final decision making authority	Fully Met	1.54	1.54	https://www.dgft.gov.in/CP/?opt=citizencharter	Fully Met	1.54	citizen charter available under following link: https://www.dgft.gov.in/CP/?opt=citizencharter and Procedure followed in decision making available under following link: https://www.dgft.gov.in/CP/?opt=rti-declaration-information-act
1.3.3	Related provisions, acts, rules etc.	Fully Met	1.54	1.54	https://www.dgft.gov.in/CP/?opt=citizencharter	Fully Met	1.54	https://www.dgft.gov.in/CP/?opt=acts-and-rules
1.3.4	Time limit for taking a decisions, if any	Fully Met	1.54	1.54	https://www.dgft.gov.in/CP/?opt=citizencharter	Fully Met	1.54	https://www.dgft.gov.in/CP/?opt=citizencharter
1.3.5	Channel of supervision and accountability	Fully Met	1.54	1.54	https://www.dgft.gov.in/CP/?opt=citizencharter	Fully Met	1.54	citizen charter available under

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					arter			following link: https://www.dgft.gov.in/CP/?opt=citizencharter and Procedure followed in decision making available under following link: https://www.dgft.gov.in/CP/?opt=rti-declaration-information-act
1.4	Norms for discharge of functions[Section 4(1)(b)(iv)]							
1.4.1	Nature of functions/ services offered	Fully Met	1.54	1.54	https://www.dgft.gov.in/CP/?opt=citizencharter	Fully Met	1.54	"Services offered" under Citizen charter link: https://www.dgft.gov.in/CP/?opt=citizencharter
1.4.2	Norms/ standards for functions/ service delivery	Fully Met	1.54	1.54	https://www.dgft.gov.in/CP/?opt=citizencharter	Fully Met	1.54	"STANDARDS AND QUALITY OF SERVICES TO OUR CLIENTS" under Citizen

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL charter link: https://www.dgft.gov.in/CP/?opt=citizencharter
1.4.3	Process by which these services can be accessed	Fully Met	1.54	1.54	https://www.dgft.gov.in/CP/?opt=citizencharter	Fully Met	1.54	https://www.dgft.gov.in/CP/?opt=citizencharter
1.4.4	Time-limit for achieving the targets	Fully Met	1.54	1.54	https://www.dgft.gov.in/CP/?opt=citizencharter	Fully Met	1.54	https://www.dgft.gov.in/CP/?opt=citizencharter
1.4.5	Process of redress of grievances	Fully Met	1.54	1.54	https://www.dgft.gov.in/CP/?opt=citizencharter	Fully Met	1.54	https://www.dgft.gov.in/CP/?opt=citizencharter
1.5	Rules, regulations, instructions manual and records for discharging functions				[Section 4(1)(b)(v)]			
1.5.1	Title and nature of the record/ manual /instruction.	Fully Met	1.92	1.92	https://www.dgft.gov.in/CP/?opt=ftd-ract	Fully Met	1.92	available under "Rules, regulations, instructions, manuals and records, held by it or under its control or used by its employees for discharging its functions" section on link: https://w

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1.5.2	List of Rules, regulations, instructions manuals and records.	Fully Met	1.92	1.92	https://www.dgft.gov.in/CP/?opt=ftd-ract	Fully Met	1.92	available under "Rules, regulations, instructions, manuals and records, held by it or under its control or used by its employees for discharging its functions" section on link: https://www.dgft.gov.in/CP/?opt=rti-declaration-information-act and https://www.dgft.gov.in/CP/?opt=acts-and-rules
1.5.3	Acts/ Rules manuals etc.	Fully Met	1.92	1.92	https://www.dgft.gov.in/CP/	Fully Met	1.92	available under "Rules,

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks ?opt=ftd-ract	Auditor Category	Auditor Marks	Auditor Remarks/URL regulations, instructions, manuals and records, held by it or under its control or used by its employees for discharging its functions" section on link: https://www.dgft.gov.in/CP/?opt=rti-declaration-information-act and https://www.dgft.gov.in/CP/?opt=acts-and-rules
1.5.4	Transfer policy and transfer orders	Fully Met	1.92	1.92	https://www.dgft.gov.in/CP/?opt=emp-office-roder and https://www.dgft.gov.in/CP/?opt=dgft-transfer-policy	Fully Met	1.92	Transfer policy mentioned under link: https://www.dgft.gov.in/CP/?opt=dgft-transfer-policy and transfer orders: https://www.dgft.gov.in/CP/?opt=e

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
1.6	Categories of documents held by the authority under its control[Section 4(1)(b) (vi)]							
1.6.1	Categories of documents	Fully Met	3.85	3.85	https://www.dgft.gov.in/CP/?opt=ftd-ract	Fully Met	3.85	The Foreign Trade Policy, Procedure documents are available on DGFT website under the following link: 1. https://www.dgft.gov.in/CP/?opt=ft-policy and 2. https://www.dgft.gov.in/CP/?opt=ft-procedures
1.6.2	Custodian of documents/categories	Fully Met	3.85	3.85	https://www.dgft.gov.in/CP/?opt=ftd-ract	Fully Met	3.85	The details regarding custodian of documents are Foreign Trade Policy, Procedure documents which are available on DGFT website under following link:

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								1. https://www.dgft.gov.in/CP/?opt=ft-policy and 2. https://www.dgft.gov.in/CP/?opt=ft-procedures 3. https://www.dgft.gov.in/CP/?opt=aayat-form
1.7	Boards, Councils, Committees and other Bodies constituted as part of the Public Authority [Section 4(1)(b)(viii)]							
1.7.1	Name of Boards, Council, Committee etc.	Fully Met	0.96	0.96	https://www.dgft.gov.in/CP/?opt=citizencharter	Fully Met	0.96	https://www.dgft.gov.in/CP/?opt=rti-declaration-information-act
1.7.2	Composition	Fully Met	0.96	0.96	https://www.dgft.gov.in/CP/?opt=citizencharter	Fully Met	0.96	the details regarding composition of Board/ Committees are available in the following links under O&M instructions and Board of Trade (events and reports) 1. https://cont

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL ent.dgft.gov.in/Website/2007-12.pdf 2.https://content.dgft.gov.in/Website/2007-03.pdf 3.https://content.dgft.gov.in/Website/2007-13.pdf
1.7.3	Dates from which constituted	Fully Met	0.96	0.96	https://www.dgft.gov.in/CP/?opt=citizencharter	Fully Met	0.96	the details regarding date of composition of Board/ Committees are available in the following links under O&M instructions and Board of Trade (events and reports) 1. https://content.dgft.gov.in/Website/2007-12.pdf 2.https://content.dgft.gov.in/Website/2007-03.pdf 3.https://content.dgft.gov.in/

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1.7.4	Term/ Tenure	Fully Met	0.96	0.96	https://www.dgft.gov.in/CP/?opt=citizencharter	Not Met	0	term/ tenure details may be provided on website.
1.7.5	Powers and functions	Fully Met	0.96	0.96	https://www.dgft.gov.in/CP/?opt=citizencharter	Fully Met	0.96	1. https://content.dgft.gov.in/Website/2007-12.pdf 2. https://content.dgft.gov.in/Website/2007-03.pdf 3. https://content.dgft.gov.in/Website/2007-13.pdf
1.7.6	Whether their meetings are open to the public?	Fully Met	0.96	0.96	https://www.dgft.gov.in/CP/?opt=mom	Fully Met	0.96	Yes, minutes of meeting are open to public: 1. https://www.dgft.gov.in/CP/?opt=mom 2. https://www.dgft.gov.in/CP/?opt=boardoftrade
1.7.7	Whether the minutes of the meetings are open to the public?	Fully Met	0.96	0.96	https://www.dgft.gov.in/CP/?opt=mom	Fully Met	0.96	https://www.dgft.gov.in/CP/?opt=mom
1.7.8	Place where the minutes if open to the public are available?	Fully Met	0.96	0.96	https://www.dgft.gov.in/CP/	Fully Met	0.96	https://www.dgft.gov.in/CP/

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					?opt=mom			? opt=mom
1.8	Directory of officers and employees[Section 4(1) (b) (ix)]							
1.8.1	Name and designation	Fully Met	3.85	3.85	https://www.dgft.gov.in/CP/?opt=dgft-hq-details	Fully Met	3.85	https://www.dgft.gov.in/CP/?opt=dgft-hq-details
1.8.2	Telephone , fax and email ID	Fully Met	3.85	3.85	https://www.dgft.gov.in/CP/?opt=dgft-hq-details	Fully Met	3.85	https://www.dgft.gov.in/CP/?opt=dgft-hq-details
1.9	Monthly Remuneration received by officers & employees including system of compensation[Section 4(1) (b) (x)]							
1.9.1	List of employees with Gross monthly remuneration	Fully Met	3.85	3.85	https://www.dgft.gov.in/CP/?opt=rti-declaration-information-act	Fully Met	3.85	Pay matrix and pay level provided under link: https://content.dgft.gov.in/Web site/dgftprod/3dd7e7b5-669e-42e8-8c1b-bf0f716eb08d/Pay%20Matrix%20of%207th%20Pay%20Commission%20(1).pdf
1.9.2	System of compensation as provided in its regulations	Fully Met	3.85	3.85	https://www.dgft.gov.in/CP/?opt=rti-declaration-information-act	Fully Met	3.85	Pay matrix and pay level provided under link: https://content.dgft.gov.in/Web

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1.10	Name, designation and other particulars of public information officers[Section 4(1) (b) (xvi)]							site/dgftprod/3dd7e7b5-669e-42e8-8c1b-bf0f716eb08d/Pay%20Matrix%20of%207th%20Pay%20Commission%20(1).pdf
1.10.1	Name and designation of the public information officer (PIO), Assistant Public Information officer (APIO) & Appellate Authority	Fully Met	3.85	3.85	https://www.dgft.gov.in/CP/?opt=rti	Fully Met	3.85	CPIO & FAA details (HQ)- https://content.dgft.gov.in/Website/dgftprod/c00d4f70-5e09-40f5-afa3-4004937c9994/Appellate%20Authorities%20CPIO%20in%20DGFT%20HQs.pdf (Year 2022) https://content.dgft.gov.in/Website/dgftprod/384ae5ba-7207-4d55-8bab-4a1380adff23/HQ.pdf (2023) CPIO & FAA

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL details (RA)- https://content.dgft.gov.in/Website/dgftprod/21709a47-a59b-46a7-a134-3d67a20a33b8/Applylate%20Authorities%20nad%20CPIO%20RAs.pdf (2022) https://content.dgft.gov.in/Website/dgftprod/53f7ba73-8417-48e8-9832-ce1d9191a149/Details%20of%20CPIOs%20and%20FAAs%20in%20RAs%20as%20on%20June%202023.pdf (2023) CPIO & FAA details (HQ)- https://content.dgft.gov.in/Website/dgftprod/c00d4f70-5e09-40f5-afa3-
1.10.2	Address, telephone numbers and email ID of each designated official.	Fully Met	3.85	3.85	https://www.dgft.gov.in/CP/?opt=rti	Fully Met	3.85	CPIO & FAA details (HQ)- https://content.dgft.gov.in/Website/dgftprod/c00d4f70-5e09-40f5-afa3-

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL 4004937c9994/Appellate%20Authorities%20CPIO%20in%20DGFT%20HQs.pdf (Year 2022) https://content.dgft.gov.in/Website/dgftprod/384ae5ba-7207-4d55-8bab-4a1380adff23/HQ.pdf (2023) CPIO & FAA details (RA)- https://content.dgft.gov.in/Website/dgftprod/21709a47-a59b-46a7-a134-3d67a20a33b8/Appellate%20Authorities%20nad%20CPIO%20RAs.pdf (2022) https://content.dgft.gov.in/Website/dgftprod/53f7ba73-8417-48e8-9832-ce1d9

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
1.11	No. Of employees against whom Disciplinary action has been proposed/ taken(Section 4(2))							191a149/Details%20of%20CPIOs%20and%20FAAs%20in%20RAs%20as%20on%20June%202023.pdf (2023)
1.11.1	No. of employees against whom disciplinary action has been (i) Pending for Minor penalty or major penalty proceedings	Fully Met	3.85	3.85	https://content.dgft.gov.in/Website/dgftprod/466ff20c-a445-4d7e-8712-7d16349e4849/Information%20relating%20to%20third%20party%20transparency%20audit%20for%20the%20year%202022-23.pdf AND https://www.dgft.gov.in/CP/?opt=emp-corner	Fully Met	3.85	https://content.dgft.gov.in/Website/dgftprod/466ff20c-a445-4d7e-8712-7d16349e4849/Information%20relating%20to%20third%20party%20transparency%20audit%20for%20the%20year%202022-23.pdf and https://www.dgft.gov.in/CP/?opt=emp-corner
1.11.2	(ii) Finalised for Minor penalty or major penalty proceedings	Fully Met	3.85	3.85	https://content.dgft.gov.in/Website/dgftprod/466ff20c-a445-4d7e-8712-7d16349e4849/Information%20relating%20to%20third%20party%20transparency%20audit%20for%20the%20year%202022-23.pdf	Fully Met	3.85	https://content.dgft.gov.in/Website/dgftprod/466ff20c-a445-4d7e-8712-7d16349e4849/Information%20relating%20to%20third%20party%20transparency%20audit%20for%20the%20year%202022-23.pdf

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					45-4d7e-8712-7d16349e4849/Information%20relating%20to%20third%20party%20transparency%20audit%20for%20the%20year%202022-23.pdf AND https://www.dgft.gov.in/CP/?opt=emp-corner			45-4d7e-8712-7d16349e4849/Information%20relating%20to%20third%20party%20transparency%20audit%20for%20the%20year%202022-23.pdf and https://www.dgft.gov.in/CP/?opt=emp-corner
1.12	Programmes to advance understanding of RTI(Section 26)							
1.12.1	Educational programmes	Fully Met	1.92	1.92	https://www.dgft.gov.in/CP/?opt=rti Online training programme on RTI matters was conducted for CPIOs and FAAs of this office on 5th and 12th March 2021 and also on 31st January 2022 by ISTM	Partially Met	0.96	"Online training programme on RTI matters was conducted for CPIOs and FAAs of this office on 5th and 12th March 2021" https://content.dgft.gov.in/Website/dgftprod/494eb2e4-3f6e-42e8-8751-f

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					facutly.			a9b07d415e6/Online%20Training%20Programme%20on%20RTI.pdf No training programme conducted in the year 2022-2023.
1.12.2	Efforts to encourage public authority to participate in these programmes	Fully Met	1.92	1.92	https://www.dgt.gov.in/CP/?opt=rti Online training programme on RTI matters was conducted for CPIOs and FAAs of this office on 5th and 12th March 2021 and also on 31st January 2022 by ISTM facutly.	Fully Met	1.92	https://www.dgt.gov.in/CP/?opt=rti Online training programme on RTI matters was conducted for CPIOs and FAAs of this office on 5th and 12th March 2021 and also on 31st January 2022 by ISTM faculty.
1.12.3	Training of CPIO/APIO	Fully Met	1.92	1.92	https://www.dgt.gov.in/CP/?opt=rti Online training programme	Partially Met	0.96	"Online training programme on RTI matters was

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL conducted for CPIOs and FAAs of this office on 5th and 12th March 2021" h
1.12.4	Update & publish guidelines on RTI by the Public Authorities concerned	Fully Met	1.92	1.92	on RTI matters was conducted for CPIOs and FAAs of this office on 5th and 12th March 2021 and also on 31st January 2022 by ISTM faculty. https://www.dgft.gov.in/CP/?opt=rti Periodically instructions / guidelines on the matter are circulated to all concerned officials.	Fully Met	1.92	https://www.dgft.gov.in/CP/?opt=rti Periodically instructions / guidelines on the matter are circulated to all concerned officials. https://content.dgft.gov.in/Website/dgftprod/494eb2e4-3f6e-42e8-8751-fa9b07d415e6/Online%20Training%20Programme%20on%20RTI.pdf No training programme conducted in the year 2022-2023.
1.13	Transfer policy and transfer orders[F No. 1/6/2011- IR dt. 15.4.2013]							

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
1.13.1	Transfer Policy And Transfer Orders[F No. 1/6/2011- IR Dt. 15.4.2013]	Fully Met	7.69	7.69	https://www.dgft.gov.in/CP/?opt=emp-office-roder and https://www.dgft.gov.in/CP/?opt=dgft-transfer-policy	Fully Met	7.69	Transfer policy mentioned under link: https://www.dgft.gov.in/CP/?opt=dgft-transfer-policy and transfer orders: https://www.dgft.gov.in/CP/?opt=emp-office-roder
Total			100	100		100	97	
2	Budget and Programme							
2.1	Budget allocated to each agency including all plans, proposed expenditure and reports on disbursements made etc.[Section 4(1)(b)(xi)]							
2.1.1	Total Budget for the public authority	Fully Met	10	10.00	https://content.dgft.gov.in/Website/dgftprod/ec47b890-f8bf-41e5-9fba-52f327cb833c/Budget23-24.pdf And https://www.dgft.gov.in/CP/?opt=rti-declaration-information-act	Fully Met	10.00	https://content.dgft.gov.in/Website/dgftprod/ec47b890-f8bf-41e5-9fba-52f327cb833c/Budget23-24.pdf and https://content.dgft.gov.in/Website/dgftprod/44d056eb-9506-476a-9f70-33ef5487394c/DGF

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
2.1.2	Budget for each agency and plan & programmes	Fully Met	10	10.00	https://content.dgft.gov.in/Website/dgftprod/ec47b890-f8bf-41e5-9fba-52f327cb833c/Budget23-24.pdf And https://www.dgft.gov.in/CP/?opt=rti-declaration-information-act	Fully Met	10.00	https://content.dgft.gov.in/Website/dgftprod/ec47b890-f8bf-41e5-9fba-52f327cb833c/Budget23-24.pdf and https://content.dgft.gov.in/Website/dgftprod/44d056eb-9506-476a-9f70-33ef5487394c/DGFT%20BUDGET%202022-23.pdf
2.1.3	Proposed expenditures	Fully Met	10	10.00	https://content.dgft.gov.in/Website/dgftprod/ec47b890-f8bf-41e5-9fba-52f327cb833c/Budget23-24.pdf And https://www.dgft.gov.in/CP/?opt=rti-declaration-information-act	Fully Met	10.00	https://content.dgft.gov.in/Website/dgftprod/ec47b890-f8bf-41e5-9fba-52f327cb833c/Budget23-24.pdf and https://content.dgft.gov.in/Website/dgftprod/44d056eb-9506-476a-9f70-33ef5487394c/DGFT%20BUDGET%202022-23.pdf

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL 6a-9f70-33ef5 487394c/DGF T%20BUDGE T%202022-23 .pdf
2.1.4	Revised budget for each agency, if any	Fully Met	10	10.00	https://content.dgft.gov.in/Website/dgftprod/ec47b890-f8bf-41e5-9fba-52f327cb833c/Budget23-24.pdf And https://www.dgft.gov.in/CP/?opt=rti-declaration-information-act	Fully Met	10.00	https://content.dgft.gov.in/Website/dgftprod/ec47b890-f8bf-41e5-9fba-52f327cb833c/Budget23-24.pdf
2.1.5	Report on disbursements made and place where the related reports are available	Fully Met	10	10.00	https://content.dgft.gov.in/Website/dgftprod/ec47b890-f8bf-41e5-9fba-52f327cb833c/Budget23-24.pdf And https://www.dgft.gov.in/CP/?opt=rti-declaration-information-act	Fully Met	10.00	https://content.dgft.gov.in/Website/dgftprod/ec47b890-f8bf-41e5-9fba-52f327cb833c/Budget23-24.pdf and Budget allocated to each agency under: https://www.dgft.gov.in/CP/?opt=rti-declaration-inf

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL information-act
2.2	Foreign and domestic tours(F.No. 1/8/2012- IR dt. 11.9.2012)							
2.2.1	Budget	Fully Met	16.67	16.67	https://www.dgft.gov.in/CP/?opt=sou-motu-disclosure-rti	Fully Met	16.67	Available under point 11: https://www.dgft.gov.in/CP/?opt=rti-declaration-information-act
2.2.2	Foreign and domestic Tours by ministries and officials of the rank of Joint Secretary to the Government and above, as well as the heads of the Department.- (a) Places visited, (b) The period of visit, (c) The number of members in the official delegation, (d) Expenditure on the visit	Fully Met	16.67	16.67	https://www.dgft.gov.in/CP/?opt=sou-motu-disclosure-rti	Fully Met	16.67	Available under point 11: https://www.dgft.gov.in/CP/?opt=rti-declaration-information-act
2.2.3	Information related to procurements- (a) Notice/tender enquires, and corrigenda if any thereon, (b) Details of the bids awarded comprising the names of the suppliers of goods/ services being procured, (c) The works contracts concluded – in any such combination of the above-and, (d) The rate/ rates and the total amount at which such procurement or works contract is to be executed.	Fully Met	16.67	16.67	https://content.dgft.gov.in/Website/dgftprod/7842ffd1-eeae-47ef-beee-36b380167e68/Annual%20Contracts%2021%20June%202023.pdf And https://www.dgft.gov.in/CP/?opt=rti	Fully Met	16.67	Contract awarded with name of contract, vendor and contract period mentioned under link: https://content.dgft.gov.in/Website/dgftprod/7842ffd1-eeae-47ef-beee-36b380167e68/Annual%20Co

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL ntracts%2021%20June%202023.pdf Tender related information available under link: https://www.dgft.gov.in/CP/?opt=tenders
2.3	Manner of execution of subsidy programme [Section 4(i)(b)(xii)]							
2.3.1	Name of the programme of activity	Not Applicable	0	empty	Not Applicable	0	Not Applicable	
2.3.2	Objective of the programme	Not Applicable	0	empty	Not Applicable	0	Not Applicable	
2.3.3	Procedure to avail benefits	Not Applicable	0	empty	Not Applicable	0	Not Applicable	
2.3.4	Duration of the programme/ scheme	Not Applicable	0	empty	Not Applicable	0	Not Applicable	
2.3.5	Physical and financial targets of the programme	Not Applicable	0	empty	Not Applicable	0	Not Applicable	
2.3.6	Nature/ scale of subsidy /amount allotted	Not Applicable	0	empty	Not Applicable	0	Not Applicable	
2.3.7	Eligibility criteria for grant of subsidy	Not Applicable	0	empty	Not Applicable	0	Not Applicable	
2.3.8	Details of beneficiaries of subsidy programme (number, profile etc)	Not Applicable	0	empty	Not Applicable	0	Not Applicable	
2.4	Discretionary and non-discretionary grants [F. No. 1/6/2011-IR dt. 15.04.2013]							
2.4.1	Discretionary and non-discretionary grants/ allocations to State Govt./ NGOs/other institutions	Not Applicable	0	empty	Not Applicable	0	Not Applicable	
2.4.2	Annual accounts of all legal entities who are provided grants by public authorities	Not Applicable	0	empty	Not Applicable	0	Not Applicable	
2.5	Particulars of recipients of concessions, permits of authorizations granted by the public authority[Section 4(1) (b) (xiii)]							
2.5.1	Concessions, permits or authorizations granted by public authority	Not Applicable	0	empty	Not Applicable	0	Not Applicable	
2.5.2	For each concessions, permit or authorization granted - (a) Eligibility criteria, (b) Procedure for getting the concession/ grant and/ or permits of	Not Applicable	0	empty	Not Applicable	0	Not Applicable	

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
	authorizations, (c) Name and address of the recipients given concessions/ permits or authorizations, (d) Date of award of concessions/ permits of authorizations							
2.6	CAG & PAC paras [F No. 1/6/2011- IR dt. 15.4.2013]							
2.6.1	CAG and PAC paras and the action taken reports (ATRs) after these have been laid on the table of both houses of the parliament.	Fully Met	50	50.00	All reports of CAG on Ministries / Department are uploaded on C&AG's portal. Audit of this Department whether performance Audit or compliance audit by CAG are also available and can be viewed on CAg.gov.in	Fully Met	50.00	All reports of CAG on Ministris/ Department are uploaded to CAG's portal and can be accessed at cag.gov.in. These reports are available with each and every detail of paras with financial implications indicated in annexures to the reports and also can be downloaded. Further, these reports are recognised by specific numbers like

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL Monitoring System, the access of which has been given separately to respective department but is not in public domain.
Total			150	150		150	150	
3	Publicity Band Public interface							
3.1	Particulars for any arrangement for consultation with or representation by the members of the public in relation to the formulation of policy or implementation there of [Section 4(1)(b)(vii)] [F No 1/6/2011-IR dt. 15.04.2013]							
3.1.1	Relevant Acts, Rules, Forms and other documents which are normally accessed by citizens	Fully Met	12.5	12.50	https://www.dgft.gov.in/CP/?opt=ftd-ract	Fully Met	12.50	https://www.dgft.gov.in/CP/?opt=ftd-ract and https://www.dgft.gov.in/CP/?opt=rti-declaration-information-act#
3.1.2	Arrangements for consultation with or representation by - (a) Members of the public in policy formulation/ policy implementation, (b) Day & time allotted for visitors,(c) Contact details of Information & Facilitation Counter (IFC) to provide publications frequently sought by RTI applicants	Fully Met	12.5	12.50	https://www.dgft.gov.in/CP/?opt=rti-declaration-information-act And https://www.dgft.gov.in/CP/?opt=complaintssuggestion	Fully Met	12.50	Helpdesk service under link: https://www.dgft.gov.in/CP/?opt=complaintssuggestion and Particulars for arrangement of consultation

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
								https://www.dgft.gov.in/CP/?opt=rti-declaration-information-act#
3.1.3	Public- private partnerships (PPP)- Details of Special Purpose Vehicle (SPV), if any	Not Applicable	0	0	empty	Not Applicable	0	Not Applicable
3.1.4	Public- private partnerships (PPP)- Detailed project reports (DPRs)	Not Applicable	0	0	empty	Not Applicable	0	Not Applicable
3.1.5	Public- private partnerships (PPP)- Concession agreements.	Not Applicable	0	0	empty	Not Applicable	0	Not Applicable
3.1.6	Public- private partnerships (PPP)- Operation and maintenance manuals	Not Applicable	0	0	empty	Not Applicable	0	Not Applicable
3.1.7	Public- private partnerships (PPP) - Other documents generated as part of the implementation of the PPP	Not Applicable	0	0	empty	Not Applicable	0	Not Applicable
3.1.8	Public- private partnerships (PPP) - Information relating to fees, tolls, or the other kinds of revenues that may be collected under authorisation from the government	Not Applicable	0	0	empty	Not Applicable	0	Not Applicable
3.1.9	Public- private partnerships (PPP) -Information relating to outputs and outcomes	Not Applicable	0	0	empty	Not Applicable	0	Not Applicable
3.1.10	Public- private partnerships (PPP) - The process of the selection of the private sector party (concessionaire etc.)	Not Applicable	0	0	empty	Not Applicable	0	Not Applicable
3.1.11	Public- private partnerships (PPP) - All payment made under the PPP project	Not Applicable	0	0	empty	Not Applicable	0	Not Applicable
3.2	Are the details of policies / decisions, which affect public, informed to them[Section 4(1) (c)]							
3.2.1	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive - Policy decisions/ legislations taken in the	Fully Met	16.67	16.67	https://www.dgft.gov.in/CP/?opt=ft-policy	Fully Met	16.67	https://www.dgft.gov.in/CP/?opt=ft-policy

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
3.2.2	previous one year Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive - Outline the Public consultation process	Fully Met	16.67	16.67	https://www.dgft.gov.in/CP/?opt=ft-policy	Fully Met	16.67	Mentioned in policies mentioned under link: https://www.dgft.gov.in/CP/?opt=ft-policy
3.2.3	Publish all relevant facts while formulating important policies or announcing decisions which affect public to make the process more interactive- Outline the arrangement for consultation before formulation of policy	Fully Met	16.67	16.67	https://www.dgft.gov.in/CP/?opt=ft-policy	Fully Met	16.67	Mentioned in policies mentioned under link: https://www.dgft.gov.in/CP/?opt=ft-policy
3.3	Dissemination of information widely and in such form and manner which is easily accessible to the public [Section 4(3)]							
3.3.1	Use of the most effective means of communication - Internet (website)	Fully Met	50	50.00	https://www.dgft.gov.in/CP/	Fully Met	50.00	https://www.dgft.gov.in/CP/
3.4	Form of accessibility of information manual/ handbook[Section 4(1)(b)]							
3.4.1	Information manual/handbook available in Electronic format	Fully Met	25	25.00	https://www.dgft.gov.in/CP/	Fully Met	25.00	Home page of DGFT website: https://www.dgft.gov.in/CP/
3.4.2	Information manual/handbook available in Printed format	Fully Met	25	25.00	https://www.dgft.gov.in/CP/	Fully Met	25.00	Home page of DGFT website: https://www.dgft.gov.in/CP/
3.5	Whether information manual/ handbook available free of cost or not [Section 4(1)(b)]							
3.5.1	List of materials available Free of cost	Fully Met	25	25.00	https://www.dgft.gov.in/CP/	Fully Met	25.00	Home page of DGFT

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL website:
3.5.2	List of materials available At a reasonable cost of the medium	Fully Met	25	25.00	https://www.dgft.gov.in/CP/	Fully Met	25.00	Home page of DGFT website: https://www.dgft.gov.in/CP/
Total			225	225		225	225	
4	E-Governance							
4.1	Language in which Information Manual/Handbook Available [F No. 1/6/2011-IR dt. 15.4.2013]							
4.1.1	English	Fully Met	14.29	14.29	https://www.dgft.gov.in/CP/	Fully Met	14.29	https://www.dgft.gov.in/CP/
4.1.2	Vernacular/ Local Language	Fully Met	14.29	14.29	https://www.dgft.gov.in/CP/ and https://www.dgft.gov.in/CP/?opt=official-language	Fully Met	14.29	https://www.dgft.gov.in/CP/ and https://www.dgft.gov.in/CP/?opt=official-language (Hindi language)
4.2	When was the information Manual/Handbook last updated?[F No. 1/6/2011-IR dt 15.4.2013]							
4.2.1	Last date of Annual updation	Fully Met	28.57	28.57	https://www.dgft.gov.in/CP/	Fully Met	28.57	as mentioned on website- Last updated -04-08-2023: https://www.dgft.gov.in/CP/
4.3	Information available in electronic form[Section 4(1)(b)(xiv)]							
4.3.1	Details of information available in electronic form	Fully Met	9.52	9.52	https://www.dgft.gov.in/CP/	Fully Met	9.52	https://www.dgft.gov.in/CP/
4.3.2	Name/ title of the document/record/ other	Fully Met	9.52	9.52	https://www.dgft.gov.in/CP/	Fully Met	9.52	https://www.dgft.gov.in/CP/

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
4.3.3	information Location where available	Fully Met	9.52	9.52	gft.gov.in/CP/ https://www.d gft.gov.in/CP/	Fully Met	9.52	gft.gov.in/CP/ https://www.d gft.gov.in/CP/
4.4	Particulars of facilities available to citizen for obtaining information[Section 4(1)(b)(xv)]							
4.4.1	Name & location of the faculty	Fully Met	7.14	7.14	https://www.d gft.gov.in/CP/	Fully Met	7.14	https://www.d gft.gov.in/CP/
4.4.2	Details of information made available	Fully Met	7.14	7.14	https://www.d gft.gov.in/CP/	Fully Met	7.14	https://www.d gft.gov.in/CP/ ? opt=complai ntssuggestion And https://w ww.dgft.gov.in /CP/
4.4.3	Working hours of the faculty	Fully Met	7.14	7.14	https://www.d gft.gov.in/CP/ ?opt=complai ntssuggestion And https://w ww.dgft.gov.in /CP/	Fully Met	7.14	https://www.d gft.gov.in/CP/ ? opt=complai ntssuggestion And https://w ww.dgft.gov.in /CP/
4.4.4	Contact person & contact details (Phone, fax email)	Fully Met	7.14	7.14	https://www.d gft.gov.in/CP/ ?opt=dgft-hq- details	Fully Met	7.14	https://www.d gft.gov.in/CP/ ?opt=dgft-hq- details
4.5	Such other information as may be prescribed under Section 4(i) (b)(xvii)							
4.5.1	Grievance redressal mechanism	Fully Met	3.57	3.57	https://www.d gft.gov.in/CP/ ?opt=citizench arter	Fully Met	3.57	https://www.d gft.gov.in/CP/ ? opt=citizenc harter
4.5.2	Details of applications received under RTI and information provided	Fully Met	3.57	3.57	https://content .dgft.gov.in/W ebsite/RTIRec	Partially Met	1.79	Number of RTI & First Appeals

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL mentioned
4.5.3	List of completed schemes/ projects/ Programmes	Fully Met	3.57	3.57	https://www.dgft.gov.in/CP/?opt=services	Fully Met	3.57	<p>RTI applications / appeals received and replies" provided link mentions old RTI/ Appeals (2013-2014) https://www.dgft.gov.in/CP/?opt=rti RTI/ Appeals matter other than seeking information of personal nature may be mentioned on website. List of completed schemes is given under Trade Notices under</p>

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL following link:
4.5.4	List of schemes/ projects/ programme underway	Fully Met	3.57	3.57	https://www.dgft.gov.in/CP/?opt=services	Fully Met	3.57	<p>Scheme details which are in progress at present is given under "services" under following link:</p> <ol style="list-style-type: none"> 1. https://www.dgft.gov.in/CP/?opt=rosctl and 2. https://www.dgft.gov.in/CP/?opt=adnavce-authorization 3. https://www.dgft.gov.in/CP/?opt=tma

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL and 4. https://www.dgft.gov.in/CP/?opt=services
4.5.5	Details of all contracts entered into including name of the contractor, amount of contract and period of completion of contract	Fully Met	3.57	3.57	https://content.dgft.gov.in/Wwebsite/dgftprod/7842ffd1-eeae-47ef-beee-36b380167e68/Annual%20Contracts%2021%20June%202023.pdf	Fully Met	3.57	https://content.dgft.gov.in/Wwebsite/dgftprod/7842ffd1-eeae-47ef-beee-36b380167e68/Annual%20Contracts%2021%20June%202023.pdf
4.5.6	Annual Report	Fully Met	3.57	3.57	https://www.dgft.gov.in/CP/?opt=bulletin-foreign-trade-statistics	Fully Met	3.57	https://www.dgft.gov.in/CP/?opt=bulletin-foreign-trade-statistics
4.5.7	Frequently Asked Question (FAQs)	Fully Met	3.57	3.57	https://www.dgft.gov.in/CP/?opt=application-help	Fully Met	3.57	https://www.dgft.gov.in/CP/?opt=application-help
4.5.8	Any other information such as - (a) Citizen's Charter, (b) Result Framework Document (RFD), (c) Six monthly reports on the , (d) Performance against the benchmarks set in the Citizen's Charter	Fully Met	3.57	3.57	https://www.dgft.gov.in/CP/?opt=citizencharter	Fully Met	3.57	https://www.dgft.gov.in/CP/?opt=citizencharter
4.6	Receipt & Disposal of RTI applications & appeals [F.No 1/6/2011-IR dt. 15.04.2013]							
4.6.1	Details of applications received and disposed	Fully Met	14.29	14.29	https://content.dgft.gov.in/Wwebsite/RTIRec	Partially Met	7.15	Number of RTI & First Appeals

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks dandDisp.d.pdf	Auditor Category	Auditor Marks	Auditor Remarks/URL mentioned under link: https://content.dgft.gov.in/Website/RTIRecdandDisp.d.pdf "RTI applications / appeals received and replies" provided link mentions old RTI/ Appeals (2013-2014) https://www.dgft.gov.in/CP/?opt=rti RTI matter other than seeking information of personal nature may be mentioned on website.
4.6.2	Details of appeals received and orders issued	Fully Met	14.29	14.29	https://www.dgft.gov.in/CP/?opt=central-information-commission-rti	Partially Met	7.15	Number of RTI & First Appeals mentioned under link: https://content.dgft.gov.in/Website/RTIRecdandDisp.d.pdf

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL site/RTIReccda ndDispd.pdf "RTI applications / appeals received and replies" provided link mentions old RTI/ Appeals (2013-2014) h ttps://www.dgf t.gov.in/CP/?o pt=rti First Appeal matter other than seeking information of personal nature may be mentioned on website.
4.7	Replies to questions asked in the parliament[Section 4(1)(d)(2)]							
4.7.1	Details of questions asked and replies given	Fully Met	28.57	28.57	https://commerce.gov.in/parliamentary-business/parliament-questions-department-of-commerce/	Fully Met	28.57	All parliament question and answers in respect of DGFT are uploaded on Department of Commerce website under

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
								following link: https://commerce.gov.in/parliamentary-business/parliament-questions-department-of-commerce/
Total			200	200		200	184	
5	Information as may be prescribed							
5.1	Such other information as may be prescribed [F.No. 1/2/2016-IR dt. 17.8.2016, F No. 1/6/2011-IR dt. 15.4.2013]							
5.1.1	Name & details of - (a) Current CPIOs & FAAs, (b) Earlier CPIO & FAAs from 1.1.2015	Fully Met	20	20.00	https://www.dgft.gov.in/CP/?opt=rti	Fully Met	20.00	https://www.dgft.gov.in/CP/?opt=rti
5.1.2	Details of third party audit of voluntary disclosure - (a) Dates of audit carried out , (b) Report of the audit carried out	Fully Met	20	20.00	Duly filled in self - appraisal form for audit was submitted in CIC portal by this office on 29.08.2022	Not Met	0	2021-2022 third party audit report may be uploaded on DGFT website.
5.1.3	Appointment of Nodal Officers not below the rank of Joint Secretary/ Additional HoD - (a) Date of appointment , (b) Name & Designation of the officers	Fully Met	20	20.00	https://rtionline.gov.in/RTIMIS/login/index.php	Fully Met	20.00	Details of nodal officer is available under Citizen charter link: https://www.dgft.gov.in/CP/?opt=citizencharter Sh. Hardeep

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Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
5.1.4	Consultancy committee of key stake holders for advice on suo-motu disclosure - (a) Dates from which constituted, (b) Name & Designation of the officers	Not Met	20	0	empty	Not Met	0	Singh, Addl. DGFT is nominated as Nodal Officer for DGFT. Details pertaining to consultancy committee may be mentioned on website.
5.1.5	Committee of PIOs/FAAs with rich experience in RTI to identify frequently sought information under RTI - (a) Dates from which constituted, (b) Name & Designation of the Officers	Not Met	20	0	empty	Not Met	0	Details pertaining to committee of PIOs/ FAAs may be mentioned on website.
Total			100	60		100	40	
6	Information Disclosed on own Initiative							
6.1	Item / information disclosed so that public have minimum resort to use of RTI Act to obtain information							
6.1.1	Item / information disclosed so that public have minimum resort to use of RTI Act to obtain information	Fully Met	25	25.00	https://www.dgft.gov.in/CP/ All information pertaining to this office has been updated and uploaded on DGFT website. All policy	Fully Met	25.00	Available under link: https://www.dgft.gov.in/CP/ All information pertaining to DGFT has been updated and uploaded on DGFT

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					<p>regulations of import, export are displayed under Regulatory updates on the website of DGFT. Further all policy divisions update the information on DGFT website under the following link:- https://www.dgft.gov.in/CP/?opt=notification, https://www.dgft.gov.in/CP/?opt=public-notice, https://www.dgft.gov.in/CP/?opt=circular, https://www.dgft.gov.in/CP/?opt=trade-notice, https://www.dgft.gov.in/CP/?opt=itchs-</p>			<p>website. All policy regulations of import, export are displayed under Regulatory updates on the website of DGFT. Further all policy divisions update the information on DGFT website under the following link:- https://www.dgft.gov.in/CP/?opt=notification, https://www.dgft.gov.in/CP/?opt=public-notice, https://www.dgft.gov.in/CP/?opt=circular, https://www.dgft.gov.in/CP/?opt=trade-notice, https://www.dgft.gov.in/CP/?opt=itchs-</p>

Sr. No	Details of disclosure	Category	Marks	Obtained Mark	Remarks	Auditor Category	Auditor Marks	Auditor Remarks/URL
					import-export			gft.gov.in/CP/?opt=itchs-import-export
6.2	Guidelines for Indian Government Websites (GIGW) is followed (released in February, 2009 and included in the Central Secretariat Manual of Office Procedures (CSMOP) by Department of Administrative Reforms and Public Grievances, Ministry of Personnel, Publ							
6.2.1	Whether STQC certification obtained and its validity	Fully Met	12.5	12.50	https://www.dgft.gov.in/CP/(Web Application Security Audit Certificate (Web Application Security Audit Certificate)	Not Met	0	STQC certificate may be obtained and uploaded on website.
6.2.2	Does the website show the certificate on the Website?	Fully Met	12.5	12.50	https://www.dgft.gov.in/CP/(Web Application Security Audit Certificate)	Not Met	0	STQC certificate may be obtained and uploaded on website.
Total			50	50		50	25	
Grand Total			825	785		825	721	